

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4622/2020**

This the 05th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Rubeena Akhter

.....Applicant

(Advocate:- Mr. J Andrabi-Not Present)

**Versus**

1. U.T. of Jammu and Kashmir & ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

**ORDE R  
[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This T.A. (TA No. 62/4622/2020) is referable to SWP No. 1189 of 2010 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun*